

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 98/(MAH)/2013  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016

NAME OF THE PARTIES: Pratima Arun Parekh  
V/s.  
M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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8 . Kunal Dwarkadas  
Nikita Vardhan  
i/b Kanga & Co for Petitioners

} Wardhan

Yogesh Adaria for Res No. 1

Adaria

Rupesh Creek for R nos. 2, 3, 5, 7 to 9  
11 to 13 i/b SZ Legal

Creek

Order

CP No.98/397-398/CLB/MB/MAH/2013

Post this matter for Reporting Settlement on 19.12.2016.

sd/-

B.S.V.PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)